# HIGH COURT OF UTTARAKHAND
# NAINITAL

## NOTIFICATION

No. 130 /UHC/Admin.A/2016 Dated: May 17 , 2016.

Ms. Anita Gunjiyal, 2nd Additional Civil Judge (Sr. Div.), Dehradun is given additional charge of the Court of Civil Judge (Sr. Div.), Vikasnagar, District Dehradun with the direction to hold camp Court at Vikasnagar for one week in a month.

**By Order of the Court,**

Sd/-
**(Kanta Prasad)**
Registrar General.

No. 2411 /XIII-c-1/Admin.A/2016 Dated: May 17 , 2016.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
4. Principal Secretary Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Dehradun, for information and communication to the officer concerned for necessary compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. All the Registrars of the Court.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officer, Dehradun.
14. I/c N.I.C., High Court of Uttarakhand, Nainital to upload this notification on the website of High Court.
15. Guard File/ Assistant concerned.

17/5/16
**Assistant Registrar**
**Admin. A**